

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 330 OF 2016 &
IA NOS. 683 & 685 OF 2016**

Dated: 3rd May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Reliance Industries Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S.Vaidyanathan, Sr. Adv.
Mr. Gaurav Mitra
Ms. Amtrita Thakore
Mr. Himanshu Suman
Mr. Gaurav Thakur

Counsel for the Respondent(s) : Mr. Arijit Maitra
Mr. Soumik Ghosal for R-1

Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Shubham Arya
Ms. Neha Garg for R-2

ORDER

List the matter on **11.05.2017**. Reply, if any, be filed on or before 08.05.2017 after serving copy on the other side. Tag to Appeal Nos. 44 & 76 of 2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt